

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

25

T.C.P No. 941/(MAH)/2017
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)
SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2017

NAME OF THE PARTIES: Oasis Infrastructure Pvt.Ltd.
V/s.
Wind World (India) Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
25	Krutika Chulkar i/b. Link legal India Service	Advocate for Operational creditor	

ORDER

TCP No. 941/I&BP/NCLT/MB/MAH/2017

Send back this file to Registry for transferring the case as per the request of
the Applicant.

Sd/-
V. NALLASENAPATHY
Member (Technical)

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)